NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 74/14	TP 69/16	Hearing	g 397/398 Balasaheb & 6 Ors. Vs Dyany Shri Shivakumar Swamiji Sug Ltd., & 14 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM		SIGNATURE
Δ ,	MADHUKAR	DESHPANDE	Respondent No. I to lo.	Z(5"5, 3
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	97438182	78	Second Leader	

Counsel for petitioner is present. Counsel for petitioner is directed to obtain information from the India Post website about service of notice on R-13.

IA 49/17 is listed today. It is taken up today. Counsel requested time to file counter in IA 49/17.

For filing objections and for filing information about service of notice on R-13, list it on 29.08.2017.

MEMBER (J)

MEMBER (T)